

## Response under Eligibility Criteria

Name of the bidder:

Criteria	Sub-section	Particulars
8.1.1	a	Name and address/contact details of the prime proponent
	b	Organizational overview of consortium
	c	Names of the consortium partners
	d	Addresses and contact details of each of the consortium partners
	e	Please provide details of each of partners: <ul style="list-style-type: none"> <li>• Ownership: private/public; ultimate parent; major shareholders.</li> <li>• Any significant changes in ownership in the last two years?</li> <li>• Names of Directors indicating full time or part time or independent, Names of Promoters etc.</li> <li>• Years in business</li> <li>• Details of litigations by and against partner</li> </ul>
	f	Please describe role of each of consortium partners
	g	Please discuss the Value brought by the Consortium to IRDA (indicate how long the partnership has been in place, key strengths for partnership, etc.)
	h	Is the prime proponent a systems integrator and based in India with a registered Office? Please share the address of the registered office and the Authority with whom you are registered.
	i	<ul style="list-style-type: none"> <li>• Whether Prime proponent is duly authorized by consortium partners to act as prime proponent and primary contact, takes overall responsibility and accountability of the work?</li> <li>• Whether the prime proponent, duly authorized, is willing to become the Contractor for the purposes of Agreement negotiation and any resulting Agreement, and the consortium would be bound by the action/ inaction of the Prime Proponent.</li> <li>• If a consortium's proposal is recommended as the Total Solution, the proponent identified as the Prime Proponent of the proposal must be a System Integrator and become the Prime Contractor for the purposes of contract negotiation, system delivery and support for the duration of the contractor.</li> </ul> Explain.
	j	Whether Consortium partners executed Power of attorney conferring power to the prime proponent? (please attach power of attorney)
	k	Whether the bidder has a minimum annual turnover of Rs.250 crore each year during the last three financial years?

	l	List of appropriately qualified manpower (overall as well as relevant to this Project) employed by each partner including Prime proponent with their capabilities
	m	Contact details of Account Representative of each of partners
8.1.2	a	Please describe Technical capabilities with respect to fraud analytics framework in the Insurance Sector?
	b	<ul style="list-style-type: none"> <li>Do you have Implementation experience of similar projects in last three years?</li> <li>Provide the number of implementations of your solution that have been installed along with year wise break-up for last 3 years.</li> <li>Provide the details of the client, scope of work, implementation time and other details as appropriate.</li> <li>Also provide the hardware details, the operating system platform and the database systems for these reference sites.(Client testimonials to be included here)</li> </ul>
	c	Explain your proven expertise in financial sector
	d	Please indicate your commitment to deploy domain experts for the project
8.1.3	a	<p>Experience of having worked with insurance regulators, insurers, or organizations similar to IIB: Quote as many reference sites out of which at least one should be in Insurance regulation/Trade body/Insurer that may be contacted for a discussion on the system(s) proposed.</p> <p>Give the company's address and telephone number and the name and designation of the person(s) at each site who may be contacted to discuss the proposed systems.</p>
	b	Complete details of the client referred in 8.1.3 a above. (please include client testimonials as applicable)
	c	It is highly desirable that the vendor indicates the methods by which IRDA will be able to verify that the proposed solution can handle all the functionality stipulated/ indicated in this RFP.
8.1.4	a	<p>Financial Background (past 3 years for each partner in the Consortium)</p> <ul style="list-style-type: none"> <li>Annual turnover in Indian Rupees.</li> <li>Profit Before Tax in Indian Rupees</li> <li>Net Profit After Tax (before and after extraordinary items) in INR.</li> <li>Please provide a brief history of sales figures during the past three years.</li> <li>Please attach the annual report, audited balance sheets and income statements for previous three years. (Please do not attach your annual reports to the main proposal. Submit them as additional attachments.)</li> </ul>
	b	Any other statement/remark concerning financials

8.1.5	a	Declaration stating the bidder is not blacklisted by any central/state governments/regulators
Other details	a	<p>Certifications: Please provide details of any quality process certifications (e.g. SEI CMM etc.)</p> <p>Any other certifications, please specify</p>
	b	<p>Staff at Indian Centre</p> <ul style="list-style-type: none"> <li>• Total number of employees</li> <li>• Please provide a break-up of the number of employees by function, e.g.</li> <li>• Domain Experts (Banking, Financial Services, Insurance)</li> <li>• Implementation staff</li> <li>• Technical Support staff</li> <li>• Other (please specify)</li> </ul>

(Documentary evidence for each of the statements/claims shall be provided mandatorily)